

**Paramilitary forces occupying buildings meant for
children in North East**

1463. SHRI BHUBANESWAR KALITA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of all Paramilitary camps occupying schools, Government hostels, and playgrounds meant for the children and students in Assam and north east;

(b) whether Government has seriously considered shifting the bases to other appropriate location and giving the space to the student community; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) Information received from the Central Para-Military Forces (CPMFs) indicates that no school, Government hostel is in occupation of CPMFs except the 'Old Boys Hostel' at Jotsoma in Nagaland attached to the Government High School, Jotsoma where the State Government of Nagaland wants the presence of Assam Rifles to dominate the area. The DG, Assam Rifles has since been instructed by this Ministry to vacate the 'Old Boys Hostel' at Jotsoma by shifting the components to alternate accommodation.

E-mail taking responsibility for bomb blast in Uttar Pradesh

†1464. DR. YOGENDRA P. TRIVEDI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of people apprehended with regard to the bomb blast that took place in Uttar Pradesh in December, 2010 and the information gained from them;

(b) whether Government has received e-mail taking responsibility of bomb blast from Maharashtra;

(c) if so, the place from where e-mail was received and whether anybody was apprehended with regard to this blast; and

(d) if so, the information gained from them and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT): (a) No person has been arrested, so far.

(b) An e-mail was received on 07.12.2010 but it did not claim any responsibility for the specific incident at Varanasi.

†Original notice of the question was received in Hindi.